RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Dated: 24th January, 2025

The Swearing-in-Ceremony on the appointment of S/Shri (i) Chandra Shekhar Sharma, (ii) Pramil Kumar Mathur, and (iii) Chandra Prakash Shrimali as Judges of Rajasthan High Court will be held on Monday, the 27th January, 2025 at 10:00 a.m. in the Court of Hon'ble the Chief Justice at Jodhpur.

Hon'ble Judges sitting at Jaipur Bench will participate in the ceremony from the Court of Hon'ble the Chief Justice through Video Conferencing.

The ceremony will also be streamed live on youtube, link of which will be available on the website of Rajasthan High Court (www.hcraj.nic.in).

Copy to:-

- The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- All Private Secretaries to Hon'ble Judges, Rajasthan High Court, 2. Jodhpur/Bench, Jaipur.

No. Estt.A(i)/01/2025/491

Dated: 24th January, 2025

Copy also forwarded to the following for information and necessary action:-

- the Registrar General, Rajasthan High Court, Jodhpur. 01.
- the Registrar (Vigilance), Rajasthan High Court Jodhpur/Jaipur Bench. 02.
- the Registrar (Admn.), Rajasthan High Court Jodhpur/Jaipur Bench. 03.
- the Registrar (Writs), Rajasthan High Court, Jaipur Bench. 04.
- the Registrar (Rules)/(Examination), Rajasthan High Court, Jodhpur. 05.
- the Registrar (Classification) Rajasthan High Court, Jodhpur/Jaipur 06. Bench/Registrar HQ at Delhi.
- the Registrar-cum-CPC, Rajasthan High Court Jaipur Bench, Jaipur. 07
- the O.S.D. (F&I)/ Officer on Special Duty, Rajasthan High Court, Jodhpur. 08.
- the Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench. 09
- the Director, Rajasthan State Judicial Academy, Jodhpur. 10.
- the Member Secretary, Rajasthan State Legal Services Authority, Jaipur. 11.
- the Advocate General, Rajasthan, Jaipur. 12.
- the Chairman, Bar Council of Rajasthan through the Secretary. 13.
- All the Additional Advocate General, Rajasthan, Jaipur/Jodhpur. 14.
- the Government Advocate(s), Jodhpur/Jaipur. 15.
- the President/Secretary, Rajasthan High Court Advocates Association, Jodhpur. 16.
- the President/Secretary, Rajasthan High Court Lawyers' Association, Jodhpur. 17.
- the President/Secretary, Rajasthan High Court Bar Association, Jaipur. 18.
- the President, the Jaipur Bar Association, Jaipur. 19.
- the Deputy Registrar (Judicial)/(Examination), Rajasthan High Court Jodhpur. 20
- the Joint Registrar/Deputy Registrar (Administration)/(Confidential)/(Protocol)/ 21. (Record)/(Accounts)/Sr. Librarian, Rajasthan High Court, Jodhpur/Jaipur.
- the Court Officer, Rajasthan High Court, Jodhpur/Bench, Jaipur with the 22. direction to make all necessary arrangements.
- The AOJ, Cause List Section, Rajasthan High Court, Jodhpur/Jaipur 23.